

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(17)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/ 33/(IB)/2018
NAME OF THE PETITIONER(S) : SAWHNEY TRADING COMPANY PVT LTD
NAME OF THE RESPONDENT(S) : K.A EARTHMOVERS PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

PETITIONER - SACHIN SAWHNEY
Respondent - K. moorthy

For K. moorthy
Seema Kumari Chohan
05/02/18

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor prayed for time to file counter. At request, time is enlarged with the direction to file the counter before next date of hearing. Matter is posted for arguments. Put up on 13.02.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)